

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 13

CP(IB) No. 81/Chd/Hry/2020

Under Section 9, IBC 2016

In the matter of:-

Martin Consulting LLC

...Petitioner/ Operational Creditor

Vs.

Bird Execujet Airport Services Pvt Ltd

...Respondent/ Corporate Debtor

Present through Video Conferencing:

None for the petitioner/ operational creditor.

Mr. Aditya Bhardwaj, Advocate for the respondent/ corporate debtor.

It is stated by learned counsel for the respondent/ corporate debtor that he had received message from the Advocate for the petitioner/operational creditor for adjournment on the personal ground. List the matter for arguments on 09.05.2023.

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**(Ajai Das Mehrotra)
Member (Technical)**

March 10, 2023

SM

-sd-

**(Harnam Singh Thakur)
Member (Judicial)**